

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:997
ANSWERED ON:29.11.2012
REPAIR,RENOVATION AND RESTORATION SCHEME
Karunakaran Shri P.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the criteria being adopted for selection of projects under Repair, Renovation and Restoration (RRR) Scheme;
- (b) whether any proposal has been received from Kerala under RRR of water bodies;
- (c) if so, the details and the action taken by the Union Government thereon; proposal-wise;
- (d) whether a special emphasis will be given to the rejuvenation of water bodies in the endosulfan affected district of Kasaragod through a separate project; and
- (e) if so, the details thereof ?

Answer

THE MINISTER OF WATER RESOURCES(SHRI HARISH RAWAT)

- (a) The scheme of Repair, Renovation and Restoration (RRR) of Water Bodies for XII Plan is under consideration. It is proposed to cover public owned water bodies having CCA of 20 ha. to 2000 ha. The aim is to cover water bodies that are larger than those covered under the schemes such as Integrated Watershed Management Programme (IWMP) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) but smaller than those created under major and medium irrigation project. It is proposed to include water bodies with water spread areas between 2.5 ha. to 10 ha. to avoid overlapping with other schemes.
- (b) No, Madam.
- (c) Dose not arise .
- (d) No, Madam.
- (e) Dose not arise.